NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

DEK

PETITION NUMBER

: TCP/218/ (IB)/2017

NAME OF THE PETITIONER(S)

: K. GANESAN

NAME OF THE RESPONDENT(S)

: SHAMUDI ARADHANA TEXTILES

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. Sathish

Course for Petitian E-S-H

ORDER

Counsel for petitioner present and did not comply with the order dated 28.7.2017 passed by this Bench and prayed time for placing the order passed by the Hon'ble High Court of Madras in another matter appointing Official Liquidator where the respondent is a party. Time enlarged at request. Put up on 16.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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